

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

325/2014

In the matter of:

Rajneesh Ghei

...Applicant.

v.

Registrar of Companies & Ors.

...Respondent

SECTION: Under Section 560 .

Order delivered on 30.11.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

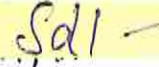
For the Petitioner
Respondent (Res. No. 2 & 3)

Ms. Himangi Kapoor, Adv.
Mr. Vishwa Bhushan Arya .

ORDER

Learned counsel for the parties are present. With reference to the counsel for Respondent No. 2 and 3 the matter has been part heard before the Hon'ble Principal Bench. Taking into consideration the said representation, let the matter be placed before the Hon'ble Principal Bench on 20th December, 2017.


(DEEPA KRISHAN)
MEMBER(TECHNICAL)


(R. VARADHARAJAN)
MEMBER(JUDICIAL)

KCS